JABALPUR

REVIEW APPLICATION NO.17/2004

IN OA.387/2003

Jabalpur, this the 16" Day of March, 2004

- Director General of Ordnance Factories, 10-A, Shahid S.K. Bose Marge, Kolkata.
- 3. General Manager,
 Vehicle Facgtor,
 Jabalpur. ...Applicants/Respondents

versus

- 1. V.N. Kamlaker S/o Shri V. Raghuram, Chargeman Grade II
 Vehicle Factory, Jabalpur
 R/o 105, Alok Nagar,
 Adhartal, jabalpur.
- 2. All India Association of
 Non-Gazetted Officers,
 (Recognised by Govt. of India)
 through its Secretary
 (VFJ Branch), Vehicle Factory,
 Jabalpur. ...Respondents/Applicants

Order (in circulation)

By G. Shanthappa, Judicial Member-

This RA has been filed seeking clarification of the Order passed by this Tribunal in OA.387/2003 dated 3.12.2003. While deciding the case of the applicants, this Tribunal has passed a considered and reasoned order on the facts of the case. Hence no clarification is required in this RA.

egs.

...2...

- Property of the present RA, no clerical error or glaring mistake has been pointed out by the applicants. It is the settled legal position that the review proceedings are to be strictly confined to the ambit and scope of Order 47 Rule 1 of CPC. In exercise of jurisdiction under Order 47 Rule 1 CPC, it is not permissible for an erroneous decision to be reheard and corrected. A review petition, it must be remembered, has a limited purpose and cannot be allowed to be an appeal in disguise (See-Parsion Devi Vs. Sumitri Deve and Others, JT 1997 (8) SC 480).
- 3. In view of the foregoing, I do not find any the same merit in the RA and reject (at the circulation stage itself.

(G SHANTHAPPA)

JUDICIAL MEMBER

16.3.2004

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